

1	2	3	4	5	6	7	8
16.	Niger	1.05	-	1.62	0.02	2.67	-
17.	Nigeria	418.31	1688.74	372.17	2595.42	341.37	1329.58
18.	Senegal	14.69	246.76	5.97	60.27	15.84	40.15
19.	Sierra Leone	7.00	-	10.39	0.06	20.14	2.03
20.	Togoland	23.78	2.63	15.54	9.87	60.30	14.76

(Source : DGCI&S, Calcutta)

#### SBI Officers involved in Securities Scam

4155. SHRI RAM NAIK : Will the Minister of FINANCE be pleased to state :

(a) whether the charge-sheets are yet to be filed against the State Bank of India officers involved in the Securities scam;

(b) the details of the State Bank of India Officers against whom charge-sheets have been filed and against whom charge-sheets are being filed;

(c) the reasons for delay in filing the charge-sheets; and

(d) the details of the officials of the State Bank of India expired after and before the filing of the charge-sheets?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) to (d) The information is being collected and will be laid on the Table of the House.

[Translation]

#### Development of Handloom Industry

4156. SHRI LAKSHMAN SINGH :

SHRI CHHITUBHAI GAMIT :

Will the Minister of TEXTILES be pleased to state :

(a) whether the Government have formulated certain schemes for development of handloom and handicraft industry;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to boost the export of such items?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KAMAL NATH) : (a) Yes, Sir.

(b) The Schemes presently being implemented for development of Handlooms and handicrafts industry, inter-alia, relates to design development, product adaptation, skill upgradation, marketing support, publicity and advertisement, exports, research and development and weavers/artisan welfare measures.

(c) A number of measures are being taken by the Government to boost the export of handloom and handicraft products. Central assistance is provided for design/product development, trade information, market research, quality and value addition, participation in Buyers/Sellers Meets and Fairs/Exhibitions abroad etc.

#### Jobs to All

4157. SHRI PANKAJ CHOWDHARY : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have formulated any action plan for providing jobs to all the unemployed persons in the country;

(b) if so, the details thereof;

(c) whether the Government propose to open Industrial Training Institutes in large number in the country so that employment could be provided to persons having technical knowledge under liberalised economic policy; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY) : (a) and (b) The Eighth Plan has been formulated as part of a medium term strategy to achieve the task of near full employment by 2002. The Plan envisages a strategy of accelerated employment generation through faster growth of sectors, sub-sectors and areas with relatively high employment intensity. Besides, Centrally sponsored/Central Sector special employment programmes are being implemented, important among them being Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS), Nehru Rozgar Yojana (NRY), Prime Minister's Rozgar Yojana (PMRY) and the two-million job scheme of the Khadi & Village Industry Commission (KVIC). A continuation of the employment strategy of the Eighth Plan in the period 1997-2002 is expected to bring about a situation of near full employment in the country.

(c) and (d) The Expert Committee on IRDP set-up under the Chairmanship of Shri D.R. Mehta had inter-alia recommended setting up of mini-ITIs or Rural Polytechnics in each blocks to cater to the felt needs of training young entrepreneurs on a large scale in selected viable economic enterprises and trades including traditional crafts and occupations of village artisans.

All the State Governments have already been requested on 16.10.1995 to initiate immediate action for setting up of such mini-ITIs.

#### Seizure of Goods at IGIA

4158. SHRI RAM KRIPAL YADAV : Will the Minister of FINANCE be pleased to state :

(a) the details of the goods seized by the custom officials at Indira Gandhi International Airport during the last three years;

(b) the number of persons against whom action has been taken; and

(c) the details of the rewards provided to the officials who nabbed them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) :

(a) Gold, Silver, Foreign Currency, Narcotics, Electrical and Electronics goods etc., were seized at the I.G.I. Airport by the customs officers during last three years. Value of the goods seized is given below :

Year	Value of goods Seized (Rs. in Lakhs)
1993-94	1037.32
1994-95	1582.36
1995-96 (Upto Nov., 1995)	932.22
	3551.90

(b) 219 persons were arrested and 57 persons were detained under COFEPOSA during the same period for having been found involved in smuggling of the goods at the I.G.I. Airport, New Delhi.

(c) During the same period reward of Rs.88.37 lakhs was disbursed to the customs officers at the I.G.I. Airport.

[English]

#### Non-Performing Assets of Andhra Bank

4159. SHRI S.M. LALJAN BASHA :

PROF. UMMAREDDY VENKATESWARLU :

Will the Minister of FINANCE be pleased to state :

(a) the details of the non-performing assets of Andhra Bank, and

(b) steps proposed to liquidate the non-performing assets of the Bank?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) Reserve Bank of India (RBI), has reported that as on 31st March, 1995, the non-performing assets of Andhra Bank was Rs.377.65 crores.

(b) In the documents containing performance obligations and commitments submitted by nationalised banks to RBI in connection with release of additional capital by Government, the banks have been asked to set up a 'Recovery Cell' at their Head Office. Branch-wise targets have also been fixed for recovery of NPAs and the performance of branches in recovery is to be monitored at Head Office level on a monthly basis. The Board of Directors have to be kept informed about the progress in recovery at quarterly intervals.

#### Pilot Instructors

4160. SHRIMATI GIRIJA DEVI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the total number of Pilot Instructors resigned from Indian Airlines during 1994-95;

(b) the reasons for their resignation;

(c) whether the service of Indian Airlines would be adversely affected due to the shortage of Instructors; and

(d) if so, the steps taken to remedy the situation?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) Five Pilot Instructors resigned from Indian Airlines during 1994-95 due to 'Personal reasons'.

(c) Yes, Sir.

(d) Eligible check pilots are trained to be instructors and approval of DGCA obtained before they start immediately training on simulator and aircraft.

#### Restructuring of RRBs

4161. SHRI RAJENDRA AGNIHOTRI : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have decided to provide financial assistance to fifty more Regional Rural Banks during 1995-96 without waiting for the results of a similar experiment on other RRBs during 1994-95;

(b) if so, the details thereof; and

(c) the reasons for providing financial assistance without examining their past performance?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) to (c) National Bank for Agriculture & Rural Development (NABARD) has set up a Committee to identify more Regional Rural Banks (RRBs) for comprehensive restructuring through infusion of additional equity during the year 1995-96. The report of the Committee is awaited. However, the performance and results of the exercise undertaken by Government for comprehensive restructuring of 49 selected RRBs during the year 1994-95 are under constant review by Government. A Committee set up by Reserve Bank of India (RBI) under the Chairmanship of the Chairman and Managing Director of Syndicate Bank has been entrusted